

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/6804/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the <sup>N</sup> 31 July, 2023.

Sub:- **Casual leave.**

Ref:- Letter No.DJK.1349, dtd. 26.07.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 27.07.2023 and 28.07.2023, alongwith station leave permission, from the evening of 26.07.2023 till the morning of 31.07.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Kokrajhar, in his absence, the Assistant Sessions Judge, Kokrajhar and in his absence the next senior most Judicial Officer at the station will be in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-17/2004/6805/dated** , 31-07-23

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*